

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-3949-JK (LD ) of 2026**

**DATED:- 27 - 03 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Commissioner/Secretary to Government

No:-LAW-OIC/3/2026

Dated:- 27 - 03 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer

*Jm*

**Annexure to the Government Order No:- 3949-JK(LD) of 2026 dated 27.03.2026.**

S. No.	Title of the case	OIC
1.	WP(C) No.575/2026 titled M/S Puran Chand and Sons Vs. UT of J&K & Ors.	Er. Mohd. Qasim, Executive Engineer, PMGSY Division, Billawar
2.	O.A. No. 919/2023 titled Abdul Rashid Peer Vs Union Territory of Jammu and Kashmir and others.	Er. Farooq Ahmad Shah, Executive Engineer PW(R&B) Division Handwara
3.	Arbitration Petition No. 50/2017 titled M/s Mirsons Construction Pvt Ltd V/s UT of J&K and others	Sh. Aftab Anwar Executive Engineer, PWD (R&B) Division, Rajouri,
4.	WP(C) No. 3024/2022 titled M/s Shan Construction Company Vs. Union Territory of Jammu & Kashmir and ors	Er. Zubair Ahmad Dar, Executive Engineer Public Works (R&B) Department Division Budgam
5.	M/S MBZ-VKGA(JV) V/S Union Territory of Jammu & Kashmir and Others	Er. Sanjeev Sharma, Executive Engineer PW(R&B) Division Khour,
6.	OA No. 789/2021 titled Tasaduq Hussain Dar Versus The Union Territory of J&K and others	Mr. Mohib Ali Bukhari, Under Secretary to Govt. PW(R&B) Department.
7.	WP(C) No. 428/2026 TBA infrastructure (P) Ltd Vs. UT of J&K and ors.	Er. Kewal Singh Executive Engineer, PMGSY Division, Reasi
8.	WP(C) No.430/2026 TBA infrastructure Pvt. Ltd Vs UT of J&K and others	Er. Kewal Singh Executive Engineer, PMGSY Division, Reasi
9.	WP(C) No.452/2026 Abdul Bari and Others & Ors.Vs. UT of J&K	Er. Shahid Mustafa Chowdhary, Executive Engineer, PMGSY Division, Rajouri
10.	WP(C) No. 550/2026 Prem Nath & Ors.Vs UT of J&K & Ors.	Er. Sham Lal, Executive Engineer, PMGSY, Division Ramnagar.
11.	WP(C) No.560/2026 Jawid Iqbal & Anr. Vs UT of J&K & Ors.	Er. Shahid Mustafa Chowdhary, Executive Engineer, PMGSY Division, Rajouri (additional Charge of Budhal)
12.	WP(C) No. 552/2026 Abdul Hameed and Ors. Vs UT of J&K and Ors.	Er. Anil Malhotra Executive Engineer PMGSY Division, Mahore
13.	WP(C) No. 438/2025 Ram Singh Vs. UT of J&K and Ors.	Er. Bupinder Kumar Panotra Executive Engineer PMGSY Division Jammu

*Devsingh Jm*